

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:268
ANSWERED ON:10.02.2014
DISABLED TRAINEE OFFICERS
Upadhyay Seema;Vardhan Shri Harsh

Will the Minister of DEFENCE be pleased to state:

- (a) the details of the trainee officers getting disabled during training at various military academies in the country during the last three years and the current year;
- (b) whether the Government proposes to formulate any scheme to absorb such trainee officers including those disabled during training at Indian Air Force Academy, Hyderabad, in suitable alternate employment;
- (c) if so, the details thereof along with the time by which the proposed scheme is likely to be implemented and if not, the reasons therefor; and
- (d) the other steps taken / being taken by the Government to rehabilitate the disabled trainees?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 268 FOR ANSWER ON 10.02.2014

(a) Details of the trainee officers including NDA cadets invalidated from various military academies during the last three years and the current year are as follows:

Year	Army	Navy	Air Force
2011	14	2	5
2012	21	1	5
2013	9	5	9
2014	1	1	Nil

(Till date)

(b) & (c): Presently there is no scheme to absorb trainee officers invalidated on medical grounds during training. However, in the specific case of a Flight Cadet who got disabled during training at Indian Air Force Academy, Hyderabad his retention in service was approved due to his exceptional performance in previous stages of training.

(d) Officer cadets, who are boarded out on medical grounds attributable to their military training, are included under priority-I category for employment as per Department of Personnel & Training's Office Memorandum dated June 04, 1997. Directorate General of Employment and Training (DGET) under Ministry of Labour and Employment is the nodal agency for rehabilitating such disabled trainees. In addition to the above, financial support is also provided as per extant rules.